

GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1238**  
**ANSWERED ON 11.12.2023**

**Anandpur Sahib Resolution in NCERT Textbook**

1238. SHRIMATI HARSIMRAT KAUR BADAL:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the NCERT has interpreted the Anandpur Sahib Resolution as a separatist document which was signed between the then Prime Minister and SGPC;
- (b) whether the treaty is dubbed as a demand for a separate Sikh States in textbooks;
- (c) the reasons for dubbing such a historic resolution which stands for unity and integrity of the country as a separatist document; and
- (d) the steps being taken by the Government to resolve the issue?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION**

**(SMT. ANNPURNA DEVI)**

(a) to (d) The National Council of Educational Research and Training (NCERT) has informed that the present NCERT textbook of Political Science for class XII, titled "Politics of India Since Independence" available online ([www.ncert.nic.in](http://www.ncert.nic.in)) has not interpreted the Anandpur Sahib Resolution as a separatist document which was signed between the then Prime Minister and SGPC. They have also informed that they have not dubbed the treaty as a demand for a separate Sikh state.

\*\*\*\*\*